Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Consolidated list of orders ready for Pronouncement on 02.09.2026

Before Shri C N Prasad, JM & G M Doss, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	1482/M/26	Citizen Credit & CO-operative Bank Ltd.	C/AM	19.08.2026
2	ITA	1483/M/26	Citizen Credit & CO-operative Bank Ltd.	C/AM	19.08.2026
3	ITA	1484/M/26	Citizen Credit & CO-operative Bank Ltd.	C/AM	19.08.2026
4	ITA	1485/M/26	Citizen Credit & CO-operative Bank Ltd.	C/AM	19.08.2026

Before Shri Amit Shukla, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	4465/M/26	Sanjay Distributors	F/AM	31.08.2026
2	ITA	4923/M/25	Sanobar Infrastructure Pvt. Ltd.	F/AM	31.08.2026

ASSISTANT REGISTRAR

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **02.09.2026**
Combination: **Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	4277/M/2025	Madhu Anand Shah	D	06.08.2026	AM
2	4176/M/2025	Ceekepee Engineering Works Private Limited	SMC	11.08.2026	AM

(M. Ranganath Vittal)
Senior Private Secretary

02.09.2026

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES MUMBAI

Orders ready for pronouncement on 02.09.2026

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No.	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	1482/Mum/2026	Citizencredit Co Operative Bank Limited	19.08.2026	C	AM
2	1483/Mum/2026				
3	1484/Mum/2026				
4	1485/Mum/2026				

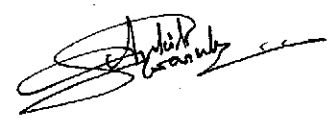
Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

Order(s) ready for pronouncement on 02.09.2026

Combination : Shri Amit Shukla, Judicial Member &
Shri Makarand Vasant Mahadeokar, Accountant Member

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA No. 4923/Mum/2025	**Sanobar Infrastructure Private Limited**	F	31.08.2026	AM	Allowed



(Ankit Swarnkar)
Private Secretary,
ITAT, Mumbai Bench

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

Order(s) ready for pronouncement on 02.09.2026

Combination : Shri Amit Shukla, Judicial Member &
Shri Makarand Vasant Mahadeokar, Accountant Member

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA No. 4465/Mum/2026	**Sanjay Distributors**	F	31.08.2026	AM	Allowed

(Ankit Swarnkar)
Private Secretary,
ITAT, Mumbai Bench

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"D" MUMBAI

BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, HON'BLE ACCOUNTANT MEMBER

List of orders to be pronounced on 03th September, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	9396/M/26	RAKHI VIPUL JOGI	19/08/26	D	JM
2	4116/M/26	MATRIX ARCH TECHNOLOGIES P. LTD.	21/08/26	D	JM

Saumya
Sr. PS

Mumbai, Dt : 02/09/2026

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"SMC, C, H(SMC)" MUMBAI

BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER

List of orders to be pronounced on 03th September, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	5695/M/26	CREDIT SUISSE SECURITIES (INDIA) P. LTD.	24/08/26	C	JM
2	898/M/26	MANTHAN HASMUKH MODI	25/08/26	H(SMC)	JM
3	6747/M/26	AMAL ATULKUMAR JAIN	21/08/26	SMC	JM

Saumya
Sr. PS

Mumbai, Dt : 02/09/2026

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Consolidated list of orders ready for Pronouncement on 03.09.2026

Before Shri O P Kant, AM & Anikesh Banerjee, JM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	5695/M/26	Credit Suisse Securities (I) Pvt. Ltd.	C/JM	24.08.2026
2	ITA	898/M/26	Manthan Hasmukh Modi	H(SMC)/JM	25.08.2026
3	ITA	6747/M/26	Amal Atulkumar Jain	SMC/JM	21.08.2026

Before Anikesh Banerjee, JM & Arun Khodpia, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	9396/M/26	Rakhi Vipul Jogi	D/JM	19.08.2026
2	ITA	4116/M/26	Matrix Arch Technologies Pvt. Ltd.	D/JM	21.08.2026

ASSISTANT REGISTRAR